

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH

ORIGINAL APPLICATION NO.: 458 of 2001.

Dated this Friday, the 23rd day of January, 2004.

CORAM : Hon'ble Shri Kuldip Singh, Member (J).

Hon'ble Shri S. K. Naik, Member (A).

A. K. Malviya,  
Laboratory Superintendent,  
(Haemodialysis Technician),  
Jagjivan Ram Hospital,  
Mumbai - 400 008.

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Applicant.

(By Advocate Shri G. S. Walia)

VERSUS

1. Union of India through  
The Chairman,  
Railway Board,  
Rail Bhavan,  
New Delhi - 110 001.

2. General Manager,  
Headquarter Office,  
Western Railway,  
Churchgate,  
Mumbai - 400 020.

3. Medical Director,  
Jagjivan Ram Hospital,  
Western Railway,  
Mumbai - 400 008.

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Respondents.

(By Advocate Ms. Delilah Fernandes  
for Shri Suresh Kumar).

ORDER (ORAL)

PER : Shri Kuldip Singh, Member (J).

Heard Shri G. S. Walia, Learned Counsel for the applicant  
and Ms. Delilah Fernandes for Shri Suresh Kumar, Learned Counsel  
for the Respondents.



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2. Learned Counsel for the applicant points out that the applicant was entitled to fixation of pay in the pay scale of Rs. 1640-2600 and a representation has been made to the department. The department vide their letter dated 08.01.2002 recommended the case of the applicant strongly. However, the same has been rejected vide letter dated 07.08.2002 [Annexure A-1(a)] by the Railway Board.

3. The grievance of the applicant is that the Railway Board has not passed a speaking and reasoned order thereof and submits that direction be issued to the respondents to pass a speaking and reasoned order, if not already passed and if the same has been passed, it may be conveyed to the applicant.

4. Accordingly, we direct the respondents to pass a reasoned and speaking order and convey it to the applicant within two months from the date of receipt of a copy of this order.

5. O.A. dismissed. No order as to costs.

Naik  
(S. K. Naik)  
Member (A).

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Kul  
(Kuldeep Singh)  
Member (J).